

(c) whether Government had given any direction to those companies in that regard; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) The US Government on 27th December 2005 announced sanctions on two Indian companies under their national law.

(b) These companies are Sabero Organics Limited and Sandhya Organics and Chemicals Limited.

(c) and (d) Government has not given any direction to the companies with regard to imposition of these sanctions.

Anti-India hideouts in Nepal and Bangladesh

†913. SHRI SHREEGOPAL VYAS:
SHRI BALAVANT ALIAS BALAPTE:
SHRI VINAY KATIYAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a demand to eliminate the anti-India hideouts has been made to Governments of Nepal and Bangladesh;

(b) whether Nepal and Bangladesh based embassies have incriminating inputs with them;

(c) if so, whether they provide any periodic inputs to foil any conspiracy; and

(d) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Yes.

(b) to (d) Government remain alert to all developments having a bearing on India's security and take all necessary measures to safeguard it.

Speed Post Centres Accepting Passport Applications

914. SHRI T.T.V. DHINAKARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of speed post centres accepting passport applications in the country, State-wise;

†Original notice of the question was received in Hindi.